

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**CAUSE – LIST 02.07.2015**

S.No	<i>NAME OF MEDIATORS</i> <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Rajendra Dadich	S.B.Civil Misc.Transfer Pet.No.61/2014, Suman V/s Lal Chand	Mr. Om Rajpurohit	Mr. Ram Niwas Choudhary
02	Dr.Pramila Acharya	S.B.Civil Writ Pet.No.2190/2015, Balvinder Singh V/s State & Ors.	Mr.D.S.Thind	Mr.B.S.Shandu & RDS Karliya
03.	Dr.Pramila Acharya	S.B.Criminal Misc.Pet.No.804/2014, Nahar Singh V/s State & Ors.	Mr.S.P.Sharma	Mr.Pankaj Gupta & Kausal Gautam
04.	Shri Ram Ratan Nagori,Sr.Adv.	S.B.Civil Stay Pet.No.1840/2013 In S.B.C.F.A.No.160/2010, Manorama Joshi & Ors.V/s Murli Manohar Sharma & Ors.	Mr.Sajjan Singh	Mr.Rajat Dave & Mr.Rakesh Arora (Res.No.03)

CAUSE – LIST 03.7.2015

S.No	<i>NAME OF MEDIATORS</i> <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No./Years. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Harish Purohit	SB Civil First Appeal No.231/2014,Smt.Santosh V/s Sita Ram & Ors.	Mr. N.K.Rastogi	Mr.Vinay Jain
02.	Shri B.S.Shandu	S.B.Civil Misc.Transfer Pet.No.38/2015,Smt.Monik a V/s Rajesh Goyal	Mr.Manish Sisodia
03.	Shri Mulidhar Vaishanav,Retd;D.J.	S.B.Civil First Appeal No.159/2014,LRs, of Gurdev Singh & Ors V/s LR's Guranm Singh & Ors.	Mr.C.S.Kotwani	Mr.Rajeev Purohit

CAUSE – LIST 04.7.2015

S.No	<i>NAME OF MEDIATORS</i> <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No./Years. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Santosh Kumar Sankhla	SB Civil Misc.Transfer Pet.No.84/2014, Smt.Punita V/s Manoj Kumar Mantari	Mr. Rakesh Arora	Mr.Rajesh Puniya

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR